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Magistrate under certain enactments specified in the Delhi Police Ordinance will be exercised by the Commissioner of Police.

Under the ftew system the police is expected to quickly respond to situations and improve their efficiency in the primary task of crime control and maintenance of law and order. The Police Commissioner system is already in vogue in some of the important cities including Bombay, Calcutta and Madras.

## Acquittal of Anand Marg Chief by the Patna High Court

1211. SHRI DHARAMCHAND JAIN:

> SHRI DAYANAND SAHAYA:

SHRI SIT ARAM KESRI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Shri P. R. Sarkar, Anand Marg Chief and four others, accused of murder, have been acquitted by a Division Bench of the Patna High Court; and
- (b) whether Government propose to file an appeal to the Supreme Court against the order of acquittal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) The matter is being examined.

## **Dutta** Committee report on newspaper economics

1212. SHRI SITARAM KESRI:

SHRI DHARAMCHAND JAIN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Dutta Committee on Newspaper Economics submitted its report to Government in 1975;

(b) if so, what are the main recommendations made by the Committee; and

to Questions

(c) what are the reasons for the delay in taking a decision thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) Yes, Sir.

- (b) The 'findings of the Dutta Committee on Newspaper Economics and decision taKen by Govrnment thereon are given in the statement attached, [See Appendix CVI Annexure No. 70.]
- (c) The Report contained various recommendations which had to be considered i'n consultation with other Ministries and decision taken thereon
- 1213. [Transferred 11th the to August, 1978].

## Correspondence between States in Hindi

- 1214. PROF. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the names of the States which have agreed to have correspondence in Hindi with the Central Government and with other Hindi speaking States; and
- (b) what is the progress of implementation of their decision in having correspondence in Hindi?

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Besides the Hindi-speak States, the States of Gujarat, ing Maharashtra and Punjab have agreed to correspond in Hindi with the Cen tral Government and" the progress in ahis regard vis-a-vis the Hindi-speak ing states is satisfactory. Com munications from the three non-Hindispeaking States mentioned above however, being received mostly English.